

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**Co.Appeal 22/NCLT/AHM/2020**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2020**

Name of the Company: Department of Income Tax  
V/s  
Bhalchandra Properties Pvt Ltd & Anr

Section : Section 252(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

**ORDER**  
**(through video conferencing)**

Learned PCS, Dhiren Dave appeared on behalf of Respondent and requesting time to file reply.

The prayer is allowed.

List the matter on 14.09.2020.



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 13th day of August, 2020



**MANORAMA KUMARI  
MEMBER JUDICIAL**